

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 02-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 594/01 Chote Lal Vs. Ram Narayan	R.P. Garg	J.P. Goyal
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
3	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Revision Petition No. 896/08 Nav Ratan Kumawat Vs. Smt. Omi	S.R. Surana	Vibhuti Bhushan Sharma
4	Sh. G. S.Hora, RHJS (Retd.)	S.B. Civil Second Appeal No. 193/02 Smt. Madan Bai Vs. Roop Chand Vs. Govind	J.P. Goyal	P.C. Shah
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No. 203/05 Smt. Hakimani Vs. State	R.K. Agrawal	Raj Sharma
6	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil First Appeal No. 45/75 Bhagwan Sahai Goyal Vs. Maganlal	R.K. Agarwal	Anil Mehta
7	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Criminal Revision Petition No. 465/15 Mohan Lal Vs. Mohini Bai	K.A. Khan	Sanjay Mehrishi
8	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 280/04 Vijay Kumar Vs. Babu Lal	R.K. Agrawal	S.P. Sharma
9	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 477/01 Rajendra Prasad Vs. Ashok Kumar	R.K. Agarwal	J.P. Goyal
10	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 21/09 Abdul Kadar Khan Vs. Sheryar Khan	Suresh Goyal	Hari Kishan Sharma Tanveer Ahmed
11	Sh. O.P. Sharma - I RHJS (Retd.)	S.B. Civil Second Appeal No. 266/13 Bal Krishna Vs. Mohini	N.C. Sharma	Sanjay Verma
12	Sh. O.p.Sharma- I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2950/13 Vimla Devi Vs. Gangaram	S.R. Choudhary	H.S. Sinsinwar
13	Sh. Pankaj Gupta , Advocate	S.B. Civil Writ Petition No.7590/15 Mohar Lal Vs. Harish Goyal	L.L. Gupta	S.C. Gupta
14	Sh. Pankaj Gupta , Advocate	S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	S. C. Gupta	Sandeep Bhagwati Abhi Goyal Rahul Kamwar

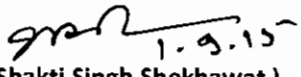


15	Sh. Pankaj Gupta , Advocate	S.B. Crimianl Misc. Bail Application No. 7995/15 Babu Lal Vs. State	Prahlad Sharma	
16	Sh. A.K. Bajpai , Advocate	S.B. Cr. Misc. Bail Application No. 7831/15 Jeetendra Singh Vs. State	V.K. Sharma	T.C. Vyas
17	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Company Private Ltd. Vs. Arvind Pareek	Anood Dhand	Anuroop Singhi
18	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 317/96 Amlin Jhon Vs. Semual Jhon	Sunil Tyagi	Reashm Bhargava
19	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj
20	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 351/07 Malaram Vs. Shahid	R.P. Garg	Rinesh Gupta
21	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudhir Jain	Pankaj Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)